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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1119/91

Date of Order: 12.12.94

BETWEEN

1. T.Narasimhachary

2. P.Shyam Raj

.. Applicants.

A N D

1. The Union of India Rep. by its
Secretary to Government of India,
Department of Economic Affairs
Ministry of Finance, North Block,
Central Secretariat, New Delhi.

2. The General Manager,
Government of India, Security,
Printing Press, Mint Compound,
Khairatabad, Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.N.Rama Mohan Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI A.V.HARIDASAN : MEMBER (JUDL.)

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)



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O.A.No.1119/91

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X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

The two applicants in this case while working as Record Assistants Class-III under the Indian Government Mint were transferred on permanent basis to Security Printing Press after a formal process of selection on 27.5.82. They are aggrieved by the diary order No.14 dated 29.8.90 of the second respondent to the extent they have been regularised as Senior Checkers only w.e.f. 10.12.88. It is alleged that the date of their regularisation ~~has been~~ ^{fixed} arbitrarily and without ^{considering} their seniority in service.

2. The respondents have filed a detailed reply statements. However, it is stated at the bar that a final seniority ^{list} of the cadre of Senior Checker in the organisation is yet to be circulated. Another application similar in nature OA.780/91 pertaining to the seniority of Junior Checkers came up for consideration before us and it was disposed of directing the respondents to finalise the seniority of the Junior Checker taking into consideration the objections raised by the applicants therein and to circulate the final seniority list within a period of 3 months from the date of receipt of a copy of the order. Since the situation in this case is similar to the one in OA.781/91 we are of the view that the interest of the justice would be met if a similar direction is given in this case.

3. In the result the OA is disposed of directing the respondents to finalise the seniority list of the cadre of Senior Checker in the Security Printing Press, Hyderabad

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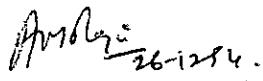
taking into account the objections raised in the representations of the applicants dt. 17.9.1990 within a period of 3 months from the date of receipt of this order and to communicate a copy of the said seniority list to the applicants with in the aforesaid period. If the applicants have reason to be aggrieved they will be at liberty to initiate appropriate legal proceedings. No order as to costs.


(A.B.GORAIHI)
Member (Admn.)


(A.V.HARIDASAN)
Member (Judl.)

Dated: 12th December, 1994

(Dictated in Open Court)


26-12-94.
DEPUTY REGISTRAR(J)

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To

1. The Secretary to Govt. of India, Dept. of Economic Affairs, Ministry of Finance, North Block, Central Secretariat, New Delhi.
2. The General Manager, Govt. of India, Security Printing Press, Mint Compound, Khairatabad, Hyderabad.
3. One copy to Mr. N. Ram Mohan Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR